

was also furnished in the revised paragraphs of the Action Taken Report (ATR) on Joint Parliamentary Committee (JPC) Report which was submitted in Parliament on 20—12—1994. The IDG has not completed its deliberations and submitted its final report.

Secretarial assistance to IDG is provided by RBI. RBI have informed that they do not maintain separate account on expenditure incurred on secretarial assistance to IDG.

[English]

### Global Market for Textile Industry

8330. SHRI D. VENKATESWARA RAO : Will the Minister of TEXTILES be pleased to state :

(a) whether the Government has considered to set up an independent body of experts to study the globalization process and suggest appropriate changes in the strategies being followed in industrial development;

(b) if so, whether it has been decided that experts will identify the challenge faced in the global market and suggest the focus and investment pattern of the industry;

(c) if so, whether such a proposal has been accepted by the Government;

(d) if so, by what time the independent experts body is likely to be appointed; and

(e) the main reasons therefor ?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY): (a) No, Sir. But the Ministry is constantly reviewing the strategies and changes necessary for the healthy and rapid growth of the textile industry, in the changing global scenario.

(b) to (e). Does not arise.

### Membership of Stock Exchanges

8331. SHRI SHARAD YADAV : Will the Minister of FINANCE be pleased to state:

(a) whether the Government have received representations from the Minorities seeking membership in various stock exchanges of the country;

(b) if so, the details thereof; and

(c) the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) and (b). The Government do not maintain community—wise details of representations received regarding membership of stock-exchanges.

(c) Stock Exchanges are non—governmental self—regulating organizations which have their own rules relating to admission of member—brokers in the stock exchanges. Accordingly they take their own decision in these matters and Government do not intervene in the selection process unless some rules are violated.

[Translation]

### Tourism Projects

8332. SHRI NARAIN SINGH CHOUDHARY : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of tourism projects including Disneyland received from the Government of Haryana for approval and financial assistance during the last three years;

(b) the number of projects approved and financial assistance provided for each project; and

(c) the reasons for delay in deciding the rest of the projects?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (c). A statement showing the proposals for tourist projects received and the amounts sanctioned during the last three years is given below :

Year	No. Projects		Amount Sanctioned (Rs. in lakhs)
	Received	Sanctioned	
1992—93	8	8	105.50
1993—94	9	9	189.10
1994—95	9	9	193.91

No Proposal has been received from Haryana Govern-

ment for financial assistance for Disneyland.

### Employment to Minorities

8333. DR. MUMTAZANSARI: Will the Minister of LABOUR be pleased to state :

(a) the number of applications of the minorities lying pending with the employment exchange during each of the last three years, statewise;

(b) the number of jobs provided to people belonging to minorities during each of the last three years, state—wise; and

(c) the provisions proposed to be made for minorities in

the forthcoming schemes?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA) : (a) and (b). A statement containing state—wise information on number of minority job—seekers, all of whom are not necessarily unemployed, on the live register of employment exchanges as on 31—12—1989, 31—12—1990 and 30—9—1991 (latest available) and number of minority job—seekers placed in employment during the year 1989, 1990 and 1991 (Jan.— Sept.) is annexed.

(c) No new schemes have been proposed for employment for the minorities by the Ministry of Welfare. However, the schemes under implementation by that Ministry is indicated as under alongwith the outlays for 1995—96:

<i>Schemes</i>		<i>Outlays 1995—96 (In Rs. crores)</i>
<b>PLAN</b>		
(i)	National Minorities Development & Finance Corporation	39.00
(ii)	Grant—in—aid to Maulana Azad Education Foundation	0.01 (Token)
(iii)	Preparation of multisectoral coaching for weaker sections based on economic criteria	0.50
(iv)	Scheme of pre-examination coaching for weaker sections based on economic criteria	2.00
<b>NON - PLAN</b>		
(v)	Grant—in—aid to Central Wakf Council	1.20

### STATEMENT

*Number of Minority Job-seekers on Live Register and their number placed in employment*

*(In thousands)*

<i>States/Union Territories</i>	<i>No. of Live Register</i>			<i>No. Placed</i>		
	<i>31-12-1989</i>	<i>31-12-1990</i>	<i>30-9-1991</i>	<i>1989</i>	<i>1990</i>	<i>1991 (Jan.-Sept)</i>
<b>STATES</b>						
1. Andhra Pradesh	232.8	241.1	256.0	1.6	0.9	0.8
2. Arunachal Pradesh	0.3	0.3	0.1	-	-	-